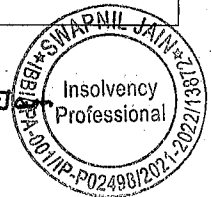


FORM G**INVITATION FOR EXPRESSION OF INTEREST****FOR****OMNIBAY PRIVATE LIMITED****OPERATING IN THE ONLINE GAMING INDUSTRY AT KOLKATA & MUMBAI**

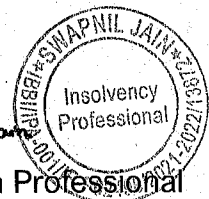
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	OMNIBAY PRIVATE LIMITED PAN: AADCO6729N CIN: U74999WB2022FTC250839
2.	Address of the registered office	401, 4TH FLOOR OF PREMISES NO. 2, BARRETO LANE, ESPLANADE, KOLKATA, KOLKATA, WEST BENGAL, INDIA, 700069
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	No such known fixed assets are available
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	The Corporate debtor is not in operations since 2024
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	On request by e-mail to cirp.omnibay@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	On request by e-mail to cirp.omnibay@gmail.com
10.	Last date for receipt of expression of interest	01.08.2026
11.	Date of issue of provisional list of prospective resolution applicants	11.08.2026
12.	Last date for submission of objections to provisional list	16.08.2026
13.	Date of issue of final list of prospective resolution applicants	26.08.2026
14.	Date of issue of information memorandum, evaluation matrix and	31.08.2026

Swarnil Jain



	request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	30.09.2026
16.	Process email id to submit Expression of Interest	cirp.omnibay@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not known



Swapnil Jain

Signature of the Resolution Professional

Registration Number of the Resolution Professional: IBBI/IPA-001/IP-P-02498/2021-2022/13872

Registered Address of the Resolution Professional:
Poddar Court, 18, Rabindra Sarani Room No. 517, Gate No. 2, 5th Floor
Kolkata 700001

IP Registration No IBBI/IPA-001/IP-P-02498/2021-2022/13872

AFA No: AA1/13872/02/311226/108604

AFA Registration Valid till: 31.12.2026

For Omnibay Private Limited

Date: 17.07.2026

Place: Kolkata



मुंबई लक्षदीप

आरएनआय नं. एमएचएमएआर/२००१/०५४२६ पोस्ट क्र. एम.एन. डब्ल्यू/१९/२०२५-२७ Web : mumbailakshadeep.in

संपर्क क्र. : ०२२-४६००१२७६ • ०२२-४६००७६४४ • ९७६९०६३९९९ • ९६१९९९५१३० • ९८३३८९१८८८ • ९८३३८५२१११ • ८८५०८२९९८०

मुंबई

वर्ष : २५

अंक : ३२४

पृष्ठ : ८

शुक्रवार, दि. १७ जुलै, २०२६

संपादक : डी. एन. शिंदे

किंमत ४ रुपये

नमुना जी स्वारस्याची अभिव्यक्तीकरिता निमंत्रण ओम्निबे प्रायव्हेट लिमिटेड कोलकाता आणि मुंबई येथे ऑनलाइन गेमिंग उद्योगात कार्यरत (इनसॉल्व्हन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इनसॉल्व्हन्सी रिझोल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ चे नियम ३६ए चे उप-नियम (१) अन्वये)		
अ.क्र.	आवश्यक तपशील	
१	कॉर्पोरेट ऋणकोचे नाव तसेच पॅन/ सीआयएन/एलएलपी क्र.	ओम्निबे प्रायव्हेट लिमिटेड पॅन: एएडीसीओ६७२९एन सीआयएन: यु७४९९९डब्ल्यूबी२०२२एफटीसी२५०८३९
२	नोंदणीकृत कार्यालयाचा पत्ता:	४०१, ४था मजला, प्रिमायसेस क्र.२, बॅरटो लेन, एस्प्लेनेड, कोलकाता, पश्चिम बंगाल, भारत-७०००६९.
३	वेबसाईटचे युआरएल	ज्ञात नाही
४	त्या ठिकाणी असलेल्या स्थायी मालमत्तेचे तपशील	अशी कोणतीही ज्ञात स्थिर मालमत्ता उपलब्ध नाही.
५	मुख्य उत्पादने/सेवेच्या स्थापित क्षमता	ज्ञात नाही
६	मागील वित्तीय वर्षात विक्री मुख्य उत्पादने/सेवेचे परिमाण व मुल्य	कॉर्पोरेट कर्जदार २०२४ पासून कार्यरत नाही.
७	कर्मचारी/कामगारांची संख्या	शून्य
८	दोन वर्षांचे वित्तीय अहवाल (अनुसुचीसह), धनकोंची यादी, प्रक्रियेच्या पुढील कार्यक्रमांसाठी आवश्यक दिनांकासह अंतिम उपलब्ध संपूर्ण तपशील	विनंती केल्यास ई-मेल पत्ता: cirp.omnibay@gmail.com सीआयआरपी नियमांच्या नियमन ३६-(१-) च्या दृष्टीने,
९	सांकेताकाचे कलम २५(२)(एच) अंतर्गत ठराव अर्जदाराकरिता पात्रता उपलब्ध	विनंती केल्यास ई-मेल पत्ता: cirp.omnibay@gmail.com
१०	स्वारस्याची अभिव्यक्ती स्विकृती अंतिम तारीख	०१.०८.२०२६
११	भावी ठराव अर्जदाराच्या तात्पुरते यादीचे वितरण दिनांक	११.०८.२०२६
१२	तात्पुरत्या यादीचे उद्दिष्ट सादर करण्याची अंतिम तारीख	१६.०८.२०२६
१३	भावी ठराव अर्जदारांच्या अंतिम यादी वितरणाची तारीख	२६.०८.२०२६
१४	माहिती अहवाल, मुल्यांकन अहवाल आणि भावी ठराव अर्जदारास ठराव योजनेकरिता विनंती वितरणाची तारीख	३१.०८.२०२६
१५	ठराव योजना सादर करण्याची अंतिम तारीख	३०.०९.२०२६
१६	ईओआय सादर करण्याचे ई-मेल	cirp.omnibay@gmail.com
१७	एमएसएमई म्हणून कॉर्पोरेट ऋणको नोंदणी स्थितीचे तपशील	ज्ञात नाही
ठराव प्राधिकार्याची स्वाक्षरी ठराव प्राधिकार्याचे नोंदणी क्र.: आयबीबीआय/आयपीए-००१/आयपी-पी-०२४९८/२०२१-२०२२/१३८७२ ठराव प्राधिकार्याचा नोंदणीकृत पत्ता: पोहार् कोर्ट, १८, रबिंद्र सरनी खोली क्र.५१७, गेट क्र.२, ५वा मजला, कोलकाता-७००००१. आयपी नोंदणी क्र.आयबीबीआय/आयपीए-००१/आयपी-पी-०२४९८/२०२१-२०२२/१३८७२ एफए क्र.एए१/१३८७२/०२/३११२२६/१०८६०४ एफए नोंदणी वैधता: ३१.१२.२०२६ ओम्निबे प्रायव्हेट लिमिटेडकरिता		
दिनांक: १७.०७.२०२६ ठिकाण: कोलकाता		

Business Standard

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR		
OMNIBAY PRIVATE LIMITED		
OPERATING IN THE ONLINE GAMING INDUSTRY AT KOLKATA & MUMBAI		
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	OMNIBAY PRIVATE LIMITED PAN: AADCO6729N CIN: U74999WB2022FTC250839
2.	Address of the registered office	401, 4TH FLOOR OF PREMISES NO. 2, BARRETO LANE, ESPLANADE, KOLKATA, WEST BENGAL, INDIA, 700069
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	No such known fixed assets are available
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	The Corporate debtor is not in operations since 2024
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	On request by e-mail to: cirp.omnibay@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	On request by e-mail to: cirp.omnibay@gmail.com
10.	Last date for receipt of expression of interest	01.08.2026
11.	Date of issue of provisional list of prospective resolution applicants	11.08.2026
12.	Last date for submission of objections to provisional list	16.08.2026
13.	Date of issue of final list of prospective resolution applicants	26.08.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31.08.2026
15.	Last date for submission of resolution plans	30.09.2026
16.	Process email id to submit Expression of Interest	cirp.omnibay@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not known

Signature of the Resolution Professional

Registration Number of the Resolution Professional: IBBI/PA-001/IP-P-02498/2021-2022/13872

Registered Address of the Resolution Professional:

Poddar Court, 18, Rabindra Sarani Room No. 517, Gate No. 2, 5th Floor Kolkata 700001

IP Registration No IBBI/PA-001/IP-P-02498/2021-2022/13872

AFA No: AA1/13872/02/311226/108604

AFA Registration Valid till: 31.12.2026

For Omnibay Private Limited

Date: 17.07.2026

Place: Kolkata



ACTIVE TIMES

Readers
Friendly rate
Rs. 2
Only

Web : activetimes.in

Contact Nos. : 022-46001276 • 022-46007644 • 9769063999 • 9619995130 • 9833891888 • 9833852111 • 8850829980

Volume No. 12 • Issue No. 11 • Mumbai • Friday 17 July 2026 • Pages 8 Rs. 4

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR OMNIBAY PRIVATE LIMITED	
OPERATING IN THE ONLINE GAMING INDUSTRY AT KOLKATA & MUMBAI	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. OMNIBAY PRIVATE LIMITED PAN: AADCO6729N CIN: U74999WB2022FTC250839
2.	Address of the registered office 401, 4TH FLOOR OF PREMISES NO. 2, BARRETO LANE, ESPLANADE, KOLKATA, WEST BENGAL, INDIA, 700069
3.	URL of website Not Applicable
4.	Details of place where majority of fixed assets are located No such known fixed assets are available
5.	Installed capacity of main products/ services Not Applicable
6.	Quantity and value of main products/ services sold in last financial year The Corporate debtor is not in operations since 2024
7.	Number of employees/ workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: On request by e-mail to: cirp.omnibay@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: On request by e-mail to: cirp.omnibay@gmail.com
10.	Last date for receipt of expression of interest 01.08.2026
11.	Date of issue of provisional list of prospective resolution applicants 11.08.2026
12.	Last date for submission of objections to provisional list 16.08.2026
13.	Date of issue of final list of prospective resolution applicants 26.08.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 31.08.2026
15.	Last date for submission of resolution plans 30.09.2026
16.	Process email id to submit Expression of Interest cirp.omnibay@gmail.com
17.	Details of the corporate debtor's registration status as MSME Not known

Signature of the Resolution Professional
Registration Number of the Resolution Professional: IBBI/IPA-001/IP-P-02498/2021-2022/13872
Registered Address of the Resolution Professional:
Poddar Court, 18, Rabindra Sarani Room No. 517, Gate No. 2, 5th Floor Kolkata 700001
IP Registration No IBBI/IPA-001/IP-P-02498/2021-2022/13872
AFA No: AA1/13872/02/311226/108604
AFA Registration Valid till: 31.12.2026
For Omnibay Private Limited

Date: 17.07.2026
Place: Kolkata

একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ

একদিন

Website : www.ekdinnews.com

http://youtube.com/@dailyekdin2165

Epaper : ekdin-epaper.com

শেয়ার এবং সাবস্ক্রাইব করুন

৭

সনাতনীদেব বাঁচাতে সরকার সমস্ত ধরনের উদ্যোগ নিচ্ছে: অর্জুন সিং

সংসদ অধিবেশন-বিজেপি সংগঠনে সভাপতি রদবদলে গুরুত্বপূর্ণ বৈঠক

কলকাতা ১৭ জুলাই ২০২৬ ৩২ আষাঢ় ১৪৩৩ শুক্রবার বিংশ বর্ষ ৩৭ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 17.07.2026, Vol.20, Issue No. 37, 8 Pages, Price 3.00

ফর্ম জি

ওমনিবে প্রাইভেট লিমিটেড-এর জন্য আগ্রহ প্রকাশক ডাক আহ্বান

কলকাতা এবং মুম্বইয়ে অনলাইন গেম শিল্প পরিচালনকারী

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাল্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৩৬এ-এর সাব-রেগুলেশন (১) অধীনে)

ক্রম	সংশ্লিষ্ট বিস্তারিত
১. প্যান এবং সিন/এলএলপি নং সহ কর্পোরেট ডেটরের নাম	ওমনিবে প্রাইভেট লিমিটেড PAN NO : AADCO6729N CIN : U74999WB2022FTC250839
২. রেজিস্টার্ড অফিসের ঠিকানা	৪০১, ৫ম তল, প্রেমিসেস নং ২, ব্যাংকটো লেন, এসপ্লানড, কলকাতা, পশ্চিমবঙ্গ, ভারত - ৭০০০৬৯
৩. ওয়েবসাইটের ইউআরএল	প্রযোজ্য নয়
৪. যেখানে অধিকাংশ স্থায়ী সম্পদ অবস্থিত তার বিস্তারিত	সংশ্লিষ্ট স্থায়ী সম্পদ পাওয়া যায়নি
৫. প্রধান পণ্য/পরিষেবা উৎপাদন ক্ষমতা	প্রযোজ্য নয়
৬. বিগত আর্থিক বর্ষে প্রধান পণ্য/পরিষেবা বিক্রির পরিমাণ এবং মূল্য	২০২৪ সাল থেকে কর্পোরেট ডেটর কার্যক্ষেত্রে নিযুক্ত নয়
৭. কর্মী/কাজের লোকের সংখ্যা	নেই
৮. বিগত দুই বছরের, বিনিয়োগকারীগণের তালিকা, প্রক্রিয়াগত সংশ্লিষ্ট ঘটনা (শিডিউলড সহ) প্রাপ্ত আর্থিক প্রতিবেদন সহ পরবর্তী ইউআরএল প্রাপ্ত :	ইমেল মারফত অনুরোধ পাঠাতে হবে : cirp.omnibay@gmail.com
৯. প্রস্তাবক আবেদনকারীগণের যোগ্যতার বিষয় পাওয়া যাবে সংশ্লিষ্ট কোডের ধারা ২৫(২)(এইচ) অধীনে ইউআরএল প্রাপ্ত :	ইমেল মারফত অনুরোধ পাঠাতে হবে : cirp.omnibay@gmail.com
১০. আগ্রহ প্রকাশক আহ্বান গ্রহণের শেষ তারিখ	০১.০৮.২০২৬
১১. সম্ভাব্য প্রস্তাবক আবেদনকারীগণের সাময়িক তালিকা ইস্যুর তারিখ	১১.০৮.২০২৬
১২. সাময়িক তালিকার বিষয়ে আপত্তি দাখিলের শেষ তারিখ	১৬.০৮.২০২৬
১৩. সম্ভাব্য প্রস্তাব আবেদনকারীগণের চূড়ান্ত তালিকা ইস্যুর তারিখ	২৬.০৮.২০২৬
১৪. মেমোর্যান্ডাম, মূল্যায়ণ ম্যাট্রিক্স এবং প্রস্তাব পরিকল্পনা অনুরোধ ইস্যুর তারিখ	৩১.০৮.২০২৬
১৫. রেজলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	৩০.০৯.২০২৬
১৬. আগ্রহ প্রকাশক আবেদন দাখিলের প্রক্রিয়া ইমেল আইডি	cirp.omnibay@gmail.com
১৭. কর্পোরেট ডেটরের এমএসএমই হিসেবে রেজিস্ট্রেশন স্ট্যাটাসের বিস্তারিত	জানা নেই

প্রস্তাব পেশাদারের স্বাক্ষর

প্রস্তাব পেশাদারের রেজিস্ট্রেশন নাম্বার : IBBI/IPA-001/IP-P-02498/2021-2022/13872

প্রস্তাব পেশাদারের নথিভুক্ত ঠিকানা :

পোন্ধার কোর্ট, ১৮, রবীন্দ্র সরণি, রুম নং ৫১৭, গেট নং ২, ৬ষ্ঠ তল, কলকাতা - ৭০০০০১

আইপি রেজিস্ট্রেশন নং IBBI/IPA-001/IP-P-02498/2021-2022/13872

এএফএ নং : AA1/13872/02/311226/108604

এএফএ রেজিস্ট্রেশন বৈধ : ৩১.১২.২০২৬ পর্যন্ত

ওমনিবে প্রাইভেট লিমিটেড এর পক্ষে

তারিখ : ১৭.০৭.২০২৬

স্থান : কলকাতা